

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**SPECIAL BENCH**

**ITEM No. 106**  
**(IB)-950(PB)/2020**

**IN THE MATTER OF:**

State Bank of India  
v.  
Farah Khan

.... Petitioner/Applicant  
.... Respondent

**Order Under Section 95 of Insolvency & Bankruptcy Code**

**Order delivered on 19.04.2021**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON. ACTG. PRESIDENT**

**SH. KAPAL KUMAR VOHRA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the RP  
For the Respondent


Mr. Abhishek Anand, Mr.Rahul Adlakha, Advs.  
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**ORDER**

List on 03.05.2021.



**(B.S.V. PRAKASH KUMAR)**  
**ACTG. PRESIDENT**



**(KAPAL KUMAR VOHRA)**  
**MEMBER (TECHNICAL)**